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TELECOM REGULATORY AUTHORITY OF INDIA

For Immediate release

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TRAI extends the time for receiving comments on the consultation paper on "Issues relating to entry of certain entities into broadcasting and distribution activities"

New Delhi, 25th March, 2008 – A consultation paper on the Issues relating to entry of certain entities into Broadcasting and Distribution activities was issued by Telecom Regulatory Authority of India (TRAI) on 25th February, 2008. The consultation paper was launched on TRAI's website (www.trai.gov.in) on the same day and the comments of the stakeholders on the same were invited by 25th March, 2008.

2. TRAI has received requests from some stakeholders for extension of time for sending comments. Keeping in view the importance of the issue and the need for wider participation of stakeholders in the consultation process, TRAI has decided to extend the last date for receiving the comments on the same by 15 days. Accordingly, all the stakeholders are requested to send their written comments by 9th April, 2008.

Contact Details in case of any clarifications:

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